प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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December 11, 2025

RBI cancels Certificate of Registration of 4 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Gem Investments & Trading Co Pvt Ltd	2 Minto Park, Kolkata, West Bengal, 700027	05.02848	August 25, 1998	November 04, 2025
2	Shri Lakhavi Financial Services Limited (Name as per MCA portal - Zenlabs Ethica Limited)	Plot No. 194-195, 3rd Floor, Industrial Area, Phase II, Ram Darbar, Chandigarh - 160002	13.00949	August 05, 1998	November 07, 2025
3	Vistar Financiers Pvt Ltd	100, Diamond Harbour Road, Room No1, Khiddirpore, Kolkata, West Bengal, 700023	B.05.0444 4	September 28, 2001	November 10, 2025
4	Ambica Barter Pvt Ltd	505, Jasmine Tower, 5th Floor, 31, Shakespeare Sarani, Kolkata, West Bengal -700017	B.05.0243 0	July 11, 2005	November 10, 2025

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Brij Raj) Chief General Manager